

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 46 OF 2019

Dated: 24th October, 2019

In the matter of:

Serum Institute of India Private Limited

.... Appellant(s)

Versus

Maharastra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.12.2019**.

Court Master

NR